

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 29.03.2019 (FRIDAY)

Court of Chairperson

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--|--|-------------------------------|--|
| 1. | I.A no 1090 of 2019 in Comp. App. (AT) (Ins) No. 164 of 2018 (For Maintainability) | Lalit Mishra &Ors. Vs. Sharon Bio Medicine Ltd. &Ors. | Tarun Mehta | Sumant Batra Ankur Kashyap Mustafa Mumtaj |
| 2. | Comp. App. (AT) (Ins) No. 606 of 2018 | Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr. | Vikrant singh Bloria | Robin Singh-R3 |
| 3. | Comp. App. (AT) (Ins) No. 72 of 2019 | S.S. Natural Resources Pvt. Ltd. Vs. Orissa Metaliks Pvt. Ltd. & Ors. With | Pratiksha Sharma | R. N. Ghose-R1 Ashish Prasad-RP |
| 4. | Comp. App. (AT) (Ins) No. 534 & 585 of 2018 | Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd. | Sanyam Saxena | Gautam Singh (R-1), Vikram Wadehra (R2) Shantanu Ghosh |
| 5. | Comp. App. (AT) (Ins) No. 294 of 2019 (For Correction) | JDK Furnitech Pvt Ltd. Vs. Andhra Bank. | Indranil Ghosh | |

For Admission (Fresh Cases)

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| 6. | Comp. App. (AT) (Ins) No. 282 of 2019 | Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr. | Raman Aggarwal | Pulkit Agarwal |
| 7. | Comp. App. (AT) (Ins) No. 306 of 2019 | Pradeep M.R Vs. Ravindra Belayur Resolution Professional of M/S Merchem Ltd & Ors. | | |
| 8. | Comp. App. (AT) (Ins) No. 307 of 2019 | Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,Resolution Professional of M/S Merchem Ltd & Ors. | S.Santanam Swaminadhan | |
| 9. | Comp. App. (AT) (Ins) No. 313 of 2019 | Athena Advisory Services Pvt Ltd. Vs. Tanvi Construction Pvt ltd. | Mayank Kshirsagar | |
| 10. | Comp. App. (AT) (Ins) No. 314 of 2019 | Soma Enterprise Ltd. Vs. State Bank of India | Uttam Datt | |
| 11. | Comp. App. (AT) (Ins) No. 315 of 2019 | P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. | Sumit Kumar Chauhan | |

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| 12. | Comp. App. (AT) (Ins) No. 316 of 2019 | Welcome Distilleries Pvt. Ltd. Vs. Raj Process Equipments & Systems Pvt. Ltd. | Amit Jaiswal | |
| 13. | Comp. App. (AT) No. 80 of 2019 | Siddharth Bhandari Vs. Electrotherm (India) Ltd & Ors. | Gurcharan Singh | |
| 14. | Comp. App. (AT) No. 81 of 2019 | Arshiya Industrial & distribution Hub Ltd & Ors. Vs -- | Gursat Singh Vachher | |
| 15. | Comp. App. (AT) No. 82-83 of 2019 | Gangar Enterprises Pvt. Ltd. Vs. Jayantilal Gangar | Anand Verma | |

For Admission (After Notice)

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| 16. | Comp. App. (AT) (Ins) No. 690 of 2018 | Sheena Adarsh Vs Union Bank of India & Anr. With | P.Bakiyaraj | Rajiv S. Roy-R1 |
| 17. | Comp. App. (AT) (Ins) No. 742 of 2018 | Sheeju Purushothaman Vs. Union Bank of India & Ors. | P. Bakiyaraj | Rajiv S. Roy-R1 |
| 18. | Comp. App. (AT) (Ins) No. 778 of 2018 | SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd. | Arijit Mazumdar | Jay Kishor Singh |
| 19. | Comp. App. (AT) (Ins) No. 781 of 2018 | Srei Infrastructure Finance Ltd. Vs. Sundresh Bhatt, RP Sterling Biotech Ltd. | Arijit Mazumdar | Shashank Agarwal |
| 20. | Comp. App. (AT) (Ins) No. 74 & 75 of 2019 | Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam | Vanita Bhargava | Goutham Shivshankar |
| 21. | Comp. App. (AT) (Ins) No. 175 of 2019 | Dhinal Shah Vs. Bharati Defence Infrastructure Ltd. With | Sumant Batra | Sumesh Dhawan Anirudh Wadhwa |
| 22. | Comp. App. (AT) (Ins) No. 195 of 2019 | Superna Dhawan & Anr. Vs. Bharati defence And Infrastructure Ltd. & Ors. | Satyabrata Panda | Sumesh Dhawan Sanjay Bhatt-R3 |
| 23. | Comp. App. (AT) (Ins) No. 189 of 2019 | B.R Traders Vs. Venakataramanarao Nagarajan & Ors. With | Vikram Singh Arya | |
| 24. | Comp. App. (AT) (Ins) No. 190 of 2019 | K.K Foods Vs. Venakataramanarao Nagarajan & Ors. | Mohan Raj A. | |
| 25. | Comp. App. (AT) No. 414 of 2018 | Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr. | Himanshu Harbola | Prema Priyadarshini |
| 26. | Competition App. (AT) No. 73 of 2018 | Vishal Gupta Vs Competition Commission Of India & Ors | Hrishikesh Baruah | Rajdipa Behura-R1 Deeksha Manchanda (R2-4) |

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| 27. | Competition. App. (AT) No. 87 of 2018 | Pushpa M Vs. CCI & Ors With | Ravisekhar Nair | Avinash Sharma-R1 Abhijeet Sinha-R2 |
| 28. | Competition. App. (AT) No. 88 of 2018 | Jainuddin Thanawala Vs. CCI & Ors With | Ravisekhar Nair | Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4 |
| 29. | Competition App. (AT) No. 89 of 2018 | Joeb Thanawala Vs. Competition Commission of India & Ors. With | Ravisekhar Nair | Avinash Sharma Abhijeet Sinha-R2 |
| 30. | Competition App. (AT) No. 90 of 2018 | Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors. | Ravisekhar Nair | Avinash Sharma- R1 Abhijeet Sinha-R2 |

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1. | I.A no 1146 of 2019 in Comp. App. (AT) (Ins) No.97 of 2019 | A.K.C Infrastructure Pvt.Ltd Vs. Amrit Cement Ltd. | Syed Sarfaraz karim | |

For Hearing (Part Heard)

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| 2. | Comp. App. (AT) No. 185-186 of 2018 | Anil Chandanmal Singhvi Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 3. | Comp. App. (AT) No. 187-188 of 2018 | Devendra Kumar Agrawal Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 4. | Comp. App. (AT) No. 189-190 of 2018 | Sunil Hasmukhlal Shah Vs. Union of India & Ors. With | Mahesh Agarwal | Shally Bhasin-R1 |
| 5. | Comp. App. (AT) No. 192 of 2018 | Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With | D Simon | Shally Bhasin-R1 |
| 6. | Comp. App. (AT) No. 196-197 of 2018 | Jigish Shantilal Sonagara Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 7. | Comp. App. (AT) No. 198-199 of 2018 | Berjis Desai Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |

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| 8. | Comp. App. (AT) No. 200-201 of 2018 | NishaDutt Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 9. | Comp. App. (AT) No. 202-203 of 2018 | Prashant Desai Vs. Union of India & Ors. With | Mahesh Agarwal | Sanjay Shorey |
| 10. | Comp. App. (AT) No. 204-205 of 2018 | Manjay Prakash Shah Vs. Union of India & Ors. With | MishaRohtagiMohta | Sanjay Shorey |
| 11. | Comp. App. (AT) No. 206-207 of 2018 | DiwangSunderrajNeralla Vs. Union of India & Ors. With | MishaRohtagiMohta | Sanjay Shorey |
| 12. | Comp. App. (AT) No. 208 of 2018 | 63 Moons Technologies Ltd. Vs. Union of India & Ors. With | MishaRohtagiMohta | Sanjay Shorey |
| 13. | Comp. App. (AT) No. 209 of 2018 | Jignesh Prakash Shah Vs. Union of India & Ors. | MishaRohtagiMohta | Sanjay Shorey |
| 14. | Comp. App. (AT) (Ins) No. 97 of 2018 | Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd. | Anil Agarwalla | Amrita Sharma |

After the Above

For Orders

| | | | | |
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| 15. | Comp. App. (AT) No. 346 of 2018 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With | S. Ramdakantha | Gauri Rasgotra |
| 16. | Comp. App. (AT) No. 347 of 2018 | Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With | Karan Khanna | Gauri Rasgotra |
| 17. | Comp. App. (AT) No. 422 of 2018 &I.A. No. 78 of 2019 | S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs With | Niraj Kumar | Sanjay Shorey- MCA |
| 18. | Comp. App. (AT) No. 24 of 2019 | Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs. | Tishampati Sen | Sanjay Shorey- MCA Ashish Mujhi |

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By Order
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Registrar